MEGHA GRANULES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016. Category: List of operational creditors (Workmen); Date of Commencement of CIRP: May 05, 2021 (Order received by the IRP on May 12, 2021); List of Creditors as on February 10, 2022 (Amount in₹)

S.No	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of	Amount of any	Amount of	Amount	(Amount inv)
			Date of receipt	Amount claimed	Amount of claimadmi tted	Nature of Claim	Whether related party?	% voting share in CoC, if applicable	contingent claim	mutual dues, that may be set- off	claim under	of claim not admitted	Remarks, if any
1													
2													
3													